

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2650

ANSWERED ON:29.03.2012

LOAN UNDER PMEGP

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**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) the number of applications received for setting up of micro enterprises under Prime Minister's Employment Generation Programme (PMEGP) in the country including Madhya Pradesh during each of the last three years and the current year, State-wise;
- (b) the number of applications sanctioned alongwith the number of those pending during the said period, State-wise;
- (c) the steps taken for according early approval to these applications;
- (d) the target set and achievements made under PMEGP for generating employment during the said period, State-wise;
- (e) whether the Government proposes to increase the limit of loan amount under the Programme; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a)&(b): The State-wise number of applications received for setting up of micro enterprises under Prime Minister's Employment Generation Programme (PMEGP) in the country including Madhya Pradesh, applications forwarded to Banks, applications sanctioned by Banks, cases in which loan has been disbursed by Banks and cases pending for disbursal at the end of the year during each of the last three years is given in Annex I.

Applications are scrutinized and forwarded to Banks by the District Level Task Force (DLTF) for decision on sanction. Those applications which are sanctioned by the Banks but remain undisbursed at the end of a financial year are considered for disbursal in the succeeding year.

(c) Review of functioning of the implementing agencies, viz. Khadi and Village Industries Commission (KVIC), Khadi and Village Industries Boards (KVIBs) and District Industries Centres (DICs), as well as of Banks, is undertaken on an continuous basis. Issues with Banks are also taken up from time to time.

(d) The State-wise targets under PMEGP are in the form of allocation of margin money subsidy. The allocation of margin money subsidy, its utilization, number of projects assisted and estimated employment created during the last three years is given in Annex II.

(e) At present, there is no formal proposal under consideration of the Government to increase the limit of loan amount under PMEGP.

(f) Does not arise.